

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 9859 - JK (LD) of 2025**

**DATED: - 12 - 08 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Housing and Urban Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**

**(Achal Sethi)**

Secretary to Government

Dated:- 12 - 08 - 2025

No:-LAW-OIC/08/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Housing Urban Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Reyaz Ali Bhat)**

Deputy Legal Remembrancer



**Annexure to the Government Order No. 9859 – JK (LD) of 2025 dated 12.08.2025.**

S.No.	OWP No.	Title of the Case	Name & Designation of OIC
1.	WP(C) No. 969/2025	Anmol Gupta Vs UT of J&K & Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
2.	WP(C) No. 988/2025	Narinder Sharma Vs UT of J&K & Ors	Mr. Lal Chand, Deputy Commissioner (South) Municipal Corporation Jammu
3.	WP(C) No 1141/2025	Nazima Adil & Ors Vs JMC	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
4.	WP() No 1083 /2025	Anirudh Gupta Vs JMC	Mr. Lal Chand, Deputy Commissioner (South) Municipal Corporation Jammu
5.	WP(C) No. 1461/2025	Pardeep Kumar Puri Vs JMC & Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
6.	WP(C) No. 1373/2025	M/S Ellora Exclusive & Anr Vs JMC & Ors	Mr. Lal Chand, Deputy Commissioner(South) Municipal Corporation Jammu
7.	WP(C) No. 1472/2025	M/S Mass House Buiding Cooperative Ltd Vs JMC	Mr. Manoj Kumar, Senior Town Planner Municipal Corporation Jammu
8.	WP(C) No. 1481/2025	Vipin Aggarwal Vs JMC	Mr. Lal Chand, Deputy Commissioner(South) Municipal Corporation Jammu
9.	WP(C) No. 973/2025	Susham Malhotra Vs JMC	Mr. Lal Chand, Deputy Commissioner(South) Municipal Corporation Jammu
10.	WP(C) No. 1386/2025	Jyotsana Lamba Vs JMC & Ors	Mr. Lal Chand, Deputy Commissioner(South) Municipal Corporation Jammu
11.	WP(C) No. 1053/2025	Ranjeet Publicity Vs JMC & Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
12.	WP(C) No. 1446/2025	Vijay Kumar Vs JMC & Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
13.	O.A /2025	Manjeet Singh Vs UT of J&K & Ors	Mr. Rajeev Kumar Khajuria, Joint Commissioner(Adm) Municipal Corporation Jammu
14.	WP(C) No. 1601/2025	Pardeep Singh Bhau Vs JMC & Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
15.	WP(C) No. 1590/2025	Gurmeet Singh Vs JMC	Mr. Lal Chand, Deputy Commissioner(South) Municipal Corporation Jammu
16.	WP(C) No. 1696/2025	Amit Suri Vs JMC & Ors	Mr. Manoj Kumar, Senior Town Planner Municipal Corporation Jammu
17.	WP(C) No. 1630/2025	Pankaj Gupta Vs JMC & Ors	Mr.Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu

*Mr. Rajeev Khajuria*

18.	WP(C) No. 1649/2025	Subhdra Vs JMC & Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
19.	WP(C) No. 1704/2025	Harvinder Kour Vs JMC & Ors	Mr. Lal Chand, Deputy Commissioner(South) Municipal Corporation Jammu
20.	WP(C) No. 1742/2025	Barun Verma Vs JMC & ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
21.	WP(C) No. 1736/2025	Vijay Kumar Vs JMC & ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
22.	WP(C) No. 1714/2025	Bheem Raj Vs UT of J&K & Ors	Mr. Sanjay Kumar Badyal, Deputy Commissioner (North) Municipal Corporation Jammu
23.	WP(C) No. 1795/2025	Ashok Kumar Jain Vs JMC & Ors	Mr. Lal Chand, Deputy Commissioner(South) Municipal Corporation Jammu
24.	WP(C) No. 1624/2025	Mukesh Gupta Vs JMC & Ors	Mr. Rajeev Kumar Khajuria, Joint Commissioner(Adm) Municipal Corporation Jammu
25.	LPA No. 133/2025	BOCA Vs Gurmeet Singh	Dr. Devansh Yadav (IAS), Commissioner, Municipal Corporation Jammu
26.	LPA No. 134/2025	BOCA Vs Gurmeet Singh	Dr. Devansh Yadav (IAS), Commissioner, Municipal Corporation Jammu
27.	LPA No.	BOCA Vs Des Raj	Dr. Devansh Yadav (IAS), Commissioner, Municipal Corporation Jammu
28.	CCP(S) No. 145/2025 in 2792/2024	Harjeet Singh Vs Dr. Devansh Yadav & Ors	Mr. Rajeev Kumar Khajuria, Joint Commissioner(Adm) Municipal Corporation Jammu
29.	CCP(S) No. 153/2025	Manmohan Vs Dr. Devansh Yadav & Ors	Mr. Manoj Kumar, Senior Town Planner Municipal Corporation Jammu
30.	CCP(S) No. 157/2025	Divya Rai Vs JMC	Mr. Lal Chand, Deputy Commissioner(South) Municipal Corporation Jammu

*Devsingh J*